

(14)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/109/2017  
NAME OF THE PETITIONER : HEXA HOLDINGS PVT LTD  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1)	Sivitha	Counsel for Petitioner	[Signature]
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**ORDER**

Counsel for the Petitioner present. No representation on behalf of RoC. The **Registry** is directed to issue notice to the RoC to file report. Counsel for the Applicant is also directed to send a private notice along with copy of the petition to the RoC through speed post and file proof of the same with an affidavit before the next date of hearing. Put up on **21.11.2017 at 10.30 A.M.**

[Signature]  
MEMBER (TECHNICAL)  
ghk

[Signature]  
MEMBER (JUDICIAL)